

**IN THE INCOME TAX APPELLATE TRIBUNAL  
HYDERABAD 'B' BENCH : Hyderabad**

**(Through Video Conference)**

**Before Shri S.S. Godara, Judicial Member  
and  
Shri L.P. Sahu, Accountant Member**

**ITA Nos. 148 & 149/Hyd./2018  
Assessment Year: 2013-14**

M/s Neotiss Limited (Formerly Vallourec  
Heat Exchanger Tubes Limited)  
Hyderabad.

vs. ACIT, Circle 8(1)  
Hyderabad

[PAN: AAACC8221G]

**(Appellant)**

**(Respondent)**

**For Assessee:** Shri P Murali, A.R.

**For Revenue:** Sh. Rohit Muzumdar, D.R.

**Date of Hearing** : 31/08/2021

**Date of Pronouncement** : 02/09/2021

**ORDER**

**PER S.S. GODARA, JM**

These assessee's appeals for AY 2013-14, are directed against the CIT(A)-2 Hyderabad's orders dated 25.10.2017 in case nos. 0325 & 0326/16-17 in proceedings u/s 271AA and 271BA of the Act Income Tax Act, 1961 (in short 'the Act'); respectively.

Heard both the parties. Case files perused.

2. We are informed during the course of hearing from the assessee's side that it has filed for settlement benefit under the 'Direct Tax Vivad Se Viswas Scheme-2020' in prescribed Form No.1 & 2 and Form(s)-3 dated 15.04.2021 in tune thereto; also stand issued.

3. The assessee's sole identical plea in both these cases is that since the department is yet to finalise the settlement in tune with Form(s)-3 issued under the scheme, these appeals may not be dismissed as withdrawn as on date. We find no merit in assessee's contentions per se. The fact remains that they have already been issued Form(s)-3, no purpose would be served if both these cases are kept pending. We therefore order that these appeals be treated as dismissed as withdrawn with a rider that it shall be very much open for the assessee to file for revival of these cases, if the settlement benefit under the scheme is denied to them for technical reasons.

This assessee's both appeals are dismissed as withdrawn in above terms. A copy of this common order be placed in the respective case files.

Order pronounced in Open Court on 2<sup>nd</sup> September, 2021.

Sd/-  
**(L.P. SAHU)**  
**ACCOUNTANT MEMBER**

Sd/-  
**(S.S. GODARA)**  
**JUDICIAL MEMBER**

Dated: 02<sup>nd</sup> September, 2021

\*gmv

Copy of Order forwarded to:

1. M/s Neotiss Limited (formerly Vallourec Heat Exchanger Tubes Limited), 9-14, Isnapur, Patancheru Mandal, Medak District, Telangana 502 307.
2. ACIT, Circle 8(1), Hyderabad.
3. ACIT, Range 8, Hyderabad
4. CIT(A)-2, Hyderabad.
5. Pr.CIT -2, Hyderabad
- 6 D.R. ITAT Hyderabad
7. Guard File